

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**LOK SABHA  
UNSTARRED QUESTION NO. 3190  
TO BE ANSWERED ON 06<sup>TH</sup> AUGUST, 2021**

**AYURVEDIC COUNCIL OF INDIA**

**3190. SHRI PARBATBHAI SAVABHAI PATEL:  
SHRI DEVJI M. PATEL:  
SHRI SUDHAKAR TUKARAM SHRANGARE:  
SHRI NARANBHAI KACHHADIYA:  
SHRI SUNIL KUMAR SINGH:**

Will the Minister of **AYUSH** be pleased to state:

- a) whether Government proposes to constitute Ayurvedic Council of India on the lines of Medical Council of India;
- b) if so, the details thereof and, if not, the reasons therefor; and
- c) the corrective steps taken by the Government in this regard?

**ANSWER  
THE MINISTER OF AYUSH  
(SHRI SARBANANDA SONOWAL)**

(a) to (c): There is no proposal to constitute Ayurvedic Council of India. However, the National Commission for Indian System of Medicine (NCISM) has been constituted on 11<sup>th</sup> June, 2021 with the main function to regulate the education and practice of Indian System of Medicine (Ayurveda, Unani, Siddha and Sowa-Rigpa Systems of Medicine) under the provisions of the NCISM Act, 2020. In pursuance of the provisions of NCISM Act, 2020, the Indian Medicine Central Council Act, 1970 has been superseded and the Central Council of Indian Medicine established thereunder was dissolved with effect from 11<sup>th</sup> June, 2021.